THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): (a) It is expected to be test flown by mid 1984.

(b) The Pilotless Target Aircraft (PTA) is an unmanned flight vehicle which is being developed to provide a realistic target for the training of the crew operating air-to-air and surface-to-air missile systems. The flight is controlled from ground through links. Suitable augmentation is provided to make it realistically simulate an aircraft target.

Proposal Submitted by Late Chief Minister of J & K to Desence Deptt.

RASHID 3387. SHRI ABDUL KABULI: Will the Minister of DEFENCE be pleased to state:

- (a) whether there was a proposal to the affect that many army barracks and posts at vulnerable places at Batamalu, Batwara and at other places in the close vicinity or Srinagar and other towns be shifted away in order to make way for these urgently needed sites for State's administrations own use; and
- (b) what action was taken on this proposal?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO): (a) and (b) No specific request regarding shifting of Army barracks and posts at Batamalu, Batwara and other places in the close vicinity of Srinagar was received by Defence Department. However, the late Chief Minister had written to the then Defence Minister in May, 1975 for release of Tatoo Ground land which is in the close vicinity of Batamalu for the proposed transport complex. The then Defence Minister had informed the Chief Minister of J & K in August, 1975 that Defence Ministry would have no objection to transfer to the State Government an area of 6.274 acres already under their occupation in Tatoo Ground and the area of 29.63 acres to be vacated by the Border Roads Organisation subject to the condition that the State Government agreed to the permanent retention of 36 acres of land by the Pandrethan. On a further reference from the Chief Secretary, J & K, in Jan., 1982, the Ministry of Defence has

agreed to release the entire Ground in lieu of 209 acres of land at Damodar Karewa near Srinagar Air Field to be provided by the State Government.

**ऊनी वस्तुओं का उत्पादन भौर निर्यात** 

3388 श्री दौलतराम सारणः क्या वाणिज्य मन्त्री यह बताने की कृपा करेंगे कि:

- (क) ऊनी वस्तुओं के उत्पादन और निर्यात को बढ़ावा देने हेतू तैयार किये जा रहे दस्तावेजों की स्थिति क्या है और उसकी मुख्य बातें क्या 🗀 :
- (ख) कृतिकों बल ने मेरिनों संबंधी अपनी रिपोर्ट में क्या प्रमुख सुझाव दिये ; और
- (ग) उस पर अब तक क्या कार्यवाही की गई है और भविष्य में क्या कार्यवाही करने का विचार है ?

वाणिज्य मंत्रालय में राज्य मंत्री (श्रीमती राम दूलारी सिन्हा): (क) ऊन एवं ऊनी उद्योग संबंधी अध्ययन दल की रिपोर्ट सरकार को जून, 1983 में पेश की गई थी। यह अध्ययन दल ऊनी क्षेत्र के उत्पादन, विपणन तथा औद्योगिक पहलुओं से संबंधित समस्याओं के संबंध में वाणिज्य मंत्रालय से संबंधित संसदीय परामर्शदात्री समिति के एक सदस्य द्वारा की गई टिप्पणी पर अनुवर्ती कार्यवाही के रूप में गठित किया गया था। अध्ययन दल ने ऊनी उद्योग के निरन्तर विकास ऊन के सूघरे उत्पादन तथा निर्यात में वृद्धि प्राप्त करने के लिए विविध प्रकार की सिफारिशें की है।

- (ख) अध्ययन दल ने अन्य बातों के साथ सुझाव दिया कि मेरीनों-क्वालिटी ऊन के उत्पादन को बढ़ाने के लिए अखिल भारतीय भेड़ विकास कार्यक्रम चलाया जाना चाहिए। कच्ची ऊन के लिए राज्य स्तरीय विपणन बोडों तथा निगमों को अरेर साथ ही व्यावहारिक ग्रेडिंग प्रणाली को प्रोत्साहन देना चाहिए।
- (ग) अध्ययन दल की सिफारिकों को उचित कार्यवाही के लिए संबंधित मंत्रालयों की